## HIGH COURT OF UTTARAKHAND NAINITAL

## NOTIFICATION

No. 141 /UHC/Admin.A/2016

Dated: June 3<sup>rd</sup>, 2016.

Ms. Pratibha Tiwari, Chief Judicial Magistrate, Pithoragarh is hereby given additional charge of the Court of Civil Judge (Sr. Div.), Pithoragarh, in addition to her duties, vice Sri Ritesh Kumar Srivastava.

By Order of the Court,

Sd/-(Kanta Prasad) Registrar General.

No. 2673 /XIII-c-1/Admin.A/2016

Dated: June 3<sup>rd</sup>, 2016.

Copy forwarded for information and necessary action to: -

- The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
- 2. Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- 4. Principal Secretary Personnel, Government of Uttarakhand, Dehradun.
- Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- 6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
- District Judge, Pithoragarh, for information and communication to the officer concerned for necessary compliance.

Recommendation has been sent to the State Government for appointment of Sri Ritesh Kumar Srivastava, Civil Judge (Sr. Div.), Pithoragarh as Joint Secretary, (Law)-cum-Joint L.R., Government of Uttarakhand, Dehradun.

The above transfer will come into effect after the receipt of notification from State Government.

Transfer of Sri Ritesh Kumar Srivastava is on his request, therefore, he will not be entitled for T.A.

- 8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 9. All the Registrars of the Court.
- 10. P.P.S. to Hon'ble the Chief Justice.
- 11.P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- 12. P.S. to Registrar General.
- Senior Treasury Officer, Pithoragarh.
- 14. I/c N.I.C., High Court of Uttarakhand, Nainital to upload this notification on the website of High Court.
- 15. Guard File/ Assistant concerned.

Assistant Registrar Admin. A